## HARYANA VIDHAN SABHA

## **Un-Starred Questions**

To be asked at a meeting of the Haryana Vidhan Sabha to be held on Tuesday, the 23<sup>rd</sup> August, 2011.

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## LICENCE TO DOCTORS FOR PRIVATE PRACTICE

111. SH. PARMINDER SINGH DHULL, M.L.A.: Will the Health Minister be

pleased to state:-

a) the policy guidelines followed by the state government while granting license to a doctor

for private practice; togetherwith the monitoring process to ensure strict compliance by a

doctor/private practitioner/private clinic to the guidelines set by the government;

b) When was the last audit conducted by the concerned authorities in Jind district to inspect

and ensure compliance by the private practitioners/clinics to the aforesaid guidelines

togetherwith the outcome thereof; and

c) whether there exists a policy under which it is made compulsory/mandatory for private

female surgical/maternity hospitals to appoint qualified female attendants/nurses or staff

only; If so, the details of the policy and punitive action suggested against defaulters?

Chandigarh: The 18<sup>th</sup> August, 2011 SUMIT KUMAR Secretary, Harvana Vidhan Sabha